

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Civil Misc. Contempt Application No.177 of 2001
in
Original Application No.613 of 1996

Wednesday, this the 29th day of January, 2003

Hon'ble Mr. Justice R.R.K.Trivedi, V.C.
Hon'ble Maj. Gen. K.K.Srivastava, A.M.

Noorul Hafeez,
S/o Late Abdul Hafeez,
R/o Mohalla Kazi near Police
Chowki Sahswar, District Budaun.Applicant.

(By Advocate : Shri B.Ram &
Miss. Mamta Sharma)

Versus

1. S.K.Sinha
Post Master General,
Bareilly Region, Bareilly.
2. K.K.Gagreja,
Superintendent of Post Offices,
Budaun Division, Budaun.Respondents.

(By Advocate : S.C.Tripathi)

ORDER (ORAL)

By Hon'ble Mr. Justice R.R.K.Trivedi, V.C. :

This application has been filed for punishing the respondents for non compliance of the order of this Tribunal dated 16.8.2000 passed in OA No.613/96.

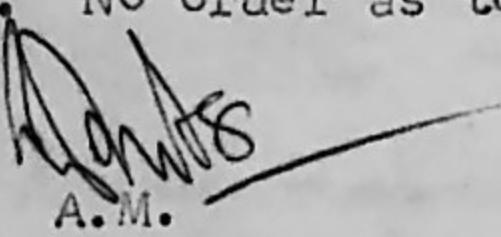
2. The direction was given to the respondents to reconsider the candidature of the applicant in the light of above observation within a period of three months from the date of communication of this order.



Contd....2.

3. Shri S.C. Tripathi, counsel for the respondents has brought a copy of the order before us which shows that the order has been complied with and the applicant has been directed to report in the office alongwith original certificates within 10 days. Copy of the order may be filed in the office.

4. In the circumstances, the order has been complied with and there remains nothing to be decided. The contempt application is rejected. Notices are discharged. No order as to costs.


A.M.


V.C.

RKM /